

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 23rd day of August 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 272/2023 For Condone Delay IA No. 843/2023	Zhejiang Industrial Group Co. Ltd. (Represented by its Constituted Attorney Mr. Sahil Bhatia) Vs Al Badr Seafoods Private Limited	Mr. Rahul Balaji	
2	Comp App (AT) (CH) (Ins) No. 274/2023 For Condone Delay IA No. 846/2023 For Stay IA No. 845/2023 For Exemption IA No. 847 & 848/2023	M/s Teestavalley Power Transmission Ltd. Vs Mr. Ravindra Beleyur Liquidator of M/s Deepak Cables (India) Ltd.	Mr. Tarun Johri	
3	Comp App (AT) (CH) No. 62/2023	G. Rajendran Vs Naargo Industries Pvt Ltd & 7 Ors.	Mr. Cibi Vishnu	

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 262/2021 (CA (AT) No. 01/2020)	Adita Bio Sys Private Limited & 3 Ors Vs Suhas Yeled Sharanabasappa & Anr	Mr. Shivam Narang	Mr. Saji P John- R1
5	TA (AT) No. 225/2021 (CA (AT) (Ins) No. 195/2020)	K Kuppuswamy & Anr. Vs G. V. Ravikumar & 2 Ors.	M. Santanam Swaminadhan	Mr. B Dhanaraj- R1 Ms. Madhusmita Bora- R2

6	TA (AT) No. 292/2021 (CA (AT) No. 179/2020)	Mancherial Cement Co Pvt Ltd & Anr Vs Chandrakant Agarwal & Ors	Mr. D Abhinav Rao	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors.	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Smt Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors	Mr. K Rajendran	Mr. R Arumugam- R1 Mr. Y Suryanarayana- R3, R6-R8
9	Comp App (AT) (CH) No. 19/2021 For Condone Delay IA No. 233/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors WITH	M/s Surana & Surana	Ms. R Vidhyashankar- R1 & R2
10	Comp App (AT) (CH) No. 20/2021 For Condone Delay IA No. 234/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors	M/s Surana & Surana	Ms. R Vidhyashankar- R1
11	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju Vs Indian Overseas Bank & 2 Ors	Mr. J Vinoth	Ms. Ananda Gomathy- R1 Mr. Pradeep Joy- R2
12	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
13	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana

	IA No. 405 & 633/2021 Additional docs IA No. 453/2022			
14	Comp App (AT) (CH) No. 101/2022 For Condone Delay IA No. 1050/2022 For Stay IA No. 854/2022 Urgent Hearing IA No. 146/2023	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar P Panicker- R7
15	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
16	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar-R2-R5 Mr. C Vigneswaran- R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10
17	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10
18	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7

	IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023 IA No.637/2023 IA No. 653/2023	WITH		Mr. Sri Ram Venkatavaradan R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan, Arva Merchant- R10
19	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023 IA No. 654/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant - R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
20	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions Pvt. Ltd. Vs K.R. Giri Babu & Anr	Mr. P Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
21	Comp App (AT) (CH) (Ins) No.373/2022 For Condone Delay IA No. 875/2022 For Stay IA No. 876/2022 Leave to file IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
22	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd. WITH	Mr. P Raj Kumar Jhabakh	Mr. B Dhanaraj
23	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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